193

Acquisition of Jump Jet Sea Harriers by Navy

177. SHRI BIR BHADRA PRATAP SINGH:

SHRI DHULESHWAR MEENA:

Will the PRIME MINISTER pleased to state:

- (a) whether it is a fact that the Navy is likely to soon acquire an additional squadron of the Jump Jet Sea Harriers, fitted with Sea Eagle air-to-surface missile besides a large number of Sea King Anti-submarine helicopters;
- (b) if so, what are the details thereof, stating the total expenditure to be incurred on these missiles and helicopers; and
- (c) whether Government propose to induct indigenous submarine in the Navy in the near future if so, to what extent, Government would save foreign exchange on this account?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) to (c) The Indian Navy are acquiring some Sea Harrier aircraft and Sea King helicopters. Submarines are also under construction indigenously at the Mazagaon Dock Ltd, Bombay. This will result in considerabe savings of foreign exchange. Further details cannot be disclosed in the interest of national security.

Legislation for compulsory education

178. SHRI KAILASH PATI MISHRA:

SHRI ASHWANI KUMAR:

Will the PRIME MINSTER be pleased to state:

(a) what are the names of States which have enacted legislation making education compulsory and the reasons

to Questions for which the other States have not done so;

- (b) what are the constraints in the enforcement of legislation and the objective of complete universalisation and
- (c) what steps have been taken to remove these constraints each of the last three years and with what outcome?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON): (a) 15 States and 4 Union Territories have enacted legislation making education compulsory at primary/elementary level. The States are Andhra Pradesh, Assam Bihar, Gujarat, Haryana, Jammu & Kashmir, Kerala Karnataka, Madhya Pradesh, Maharashtra, Punjab, Rajasthan, Tamilnadu, Uttar Pradesh and West Bengal. The Union Territories Andaman & Nicobar. Chandigarh. Delhi and Pondicherry.

- (b) A number of factors such as low economic status leading to a large number of working children, apathy of the parents of first generation learners towards education especially in case of girls etc. together with a school system lacking in adequate infra-structure in terms of proper buildings sufficient teaching learning materials and properly trained teachers impede progress towards objective of Universal of Universalisation of Elementary Education. These contraints also make enforcement of legislation regarding compulsory education impractical.
- (c) Three major centrally assisted schemes have been started in 1987-88 for improvement of the quality of elementary education and for universal provision of schooling facilities. (i) The Scheme of Operation Blackboard has been formulted to provide minimum facilities such as at least two all weather rooms, two teachers one of whom is preferably a woman and a set of teaching and learning